· · · · · · · · · · · · · · · · · · ·	ц	SLNo. Name of creditor	
TOTAL	ARROW ENGINEERING LIMITED		
	17.06.202	Date of receipt	
INR 26,34,99,33,659.60 INR 2,65,97,10,569.06	INR 26,34,99,33,659.60	Amount claimed	Details of claim received
INR 2,65,97,10,569.06	2,65,97,10,569.06	Amount of claim admitted	
(中華教育) 中國教育	FINANCIAL CREDITOR	Nature of claim	D
2,65,97,10,569.06	2,65,97,10,569.06	Amount covered by security interest	Details of claim admitted
The state of deposits	0	Amount covered by guarantee	
Same Markey	NO	Whether related party?	
23.46%	23.46%	% of voting share in CoC	
\$2.500 (\$1.500) to \$	0	of continger t claim	Amount
applicable Species	0	Mutual dues, that may be set-of	Amount of any
INR 23,69,02,23,090.54	INR 23,69,02,23,090.54	Amount of claim not admitted	
The Charles Williams of the Section States	0	Amount of claim under verification	
Note that the second second		Remarks, if any	

Name of the corporate debtor: GOLDEN TOBACCO LIMITED; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 28.05.2023

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

